

of Maharashtra; 16 to 36 ha. in Kolar district of Karnataka;
9 to 30 ha. in Jawaharlal Nehru University Campus and

Indian Institute of Technology Campus in National Capital
Territory of Delhi.

Statement

*State-wise and Year-wise break-up of Expenditure on the Central Sector Scheme
of Studies in Artificial Recharge of Ground Water.*

(Amount in Rupees)

Sl. No.	Name of the State/UT	1994-95	1995-96	1996-97	1997-98	Total
1.	Andhra Pradesh	—	—	2,12,000	—	2,12,000
2.	Karnataka	39,49,459	16,61,957	13,64,690	6,60,265	76,36,371
3.	Kerala	—	—	6,88,273	24,35,000	31,23,273
4.	Madhya Pradesh	—	—	7,12,500	4,64,000	11,76,500
5.	Maharashtra	57,64,000	42,26,280	10,92,933	2,20,802	1,13,04,015
6.	Tamil Nadu	—	—	8,50,000	6,50,000	15,00,000
7.	West Bengal	—	—	99,250	38,250	1,37,500
8.	NCT of Delhi	2,12,000	35,41,257	28,84,399	5,12,381	71,30,017
9.	UT of Chandigarh	—	—	2,22,000	5,28,000	7,50,000
Total		99,25,459	94,29,494	81,08,045	55,08,678	3,29,69,676

Plan Allocation to Maharashtra

1150. DR. ULHAS VASUDEO PATIL: Will the PRIME
* MINISTER be pleased to state:

(a) the amount sanctioned by the Union Government
for Maharashtra for annual plan of 1997-98 and 1998-99;

(b) the details of amount provided during this period;

(c) whether the Maharashtra Government was
provided lesser amount in comparison to the amounts
sanctioned to it earlier;

(d) if so, the reasons therefor alongwith the amount
sanctioned and released;

(e) whether the Maharashtra Government has not complied with the conditions attached with the sanctioning of the annual plan;

(f) if so, the reasons therefor; and

(g) the details of percentage regarding implementation of the above-mentioned sanctioned plans by Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (g) The outlays of Rs. 8393.19 crore and Rs. 11600.73 crore were approved by the Planning Commission for the Annual Plans of 1997-98 and 1998-99 respectively of which corresponding Central Assistance component was Rs. 2171.59 crore and Rs. 1866 crore. The total amount released against the Central Assistance component during 1997-98 and so far in 1998-99 was Rs. 1840.32 crore and Rs. 1316.11 crore respectively. The less amount was released in 1997-98 as compared to the amount agreed earlier due to shortfall in actual expenditure in 1996-97 and earmarked outlays in 1997-98 and for non submission of audited figures of expenditure by the State Government for 1984-85 to 1992-93. The Planning Commission does not attach any condition with the approval of Annual Plans except earmarking of outlays for specific projects/schemes on the recommendations of the State Govt. which are considered to be important from the point of view of State's economy.

Software Development Centres

1151. SHRI MADAN PATIL:
SHRI ASHOK NAMDEORAO MOHOL:
SHRI VITHAL TUPE:

Will the Minister of ELECTRONICS be pleased to state:

(a) the number of Software Development Centres functioning in the country with the assistance of USA and details thereof, location-wise;

(b) whether Cognizant Technology Solutions (CTS) of USA has got approval to set up Software Development Centre at Pune; and

(c) if so, the details thereof and the time by which it is likely to be set up?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) There are no Software Development Centres functioning in India with the assistance of USA Government.

(b) and (c) Cognizant Technology Solution India Ltd., a 100% subsidiary of Cognizant Corporation, USA has been approved as a wholly private unit for setting up of a Software Technology Park (STP) Unit in Pune. This private company has started its operations.

Pending Irrigation Projects

1152. SHRI VILAS MUTTEMWAR: Will the PRIME MINISTER be pleased to state:

(a) the details of irrigation projects of Maharashtra pending with the Union Government for clearance;

(b) the number of projects approved by the Union Government so far;

(c) the details of on-going irrigation projects in the State at present;

(d) the number of projects which are under implementation and the stage at which they stand;

(e) the steps taken by the Government for their expeditious implementation; and

(f) the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) The details of Irrigation Projects received from Government of Maharashtra and their present status of appraisal is given in the attached Statement-I.

(b) Major and 4 Medium Irrigation Projects have been approved by Planning Commission during the last five years since 1.1.1994.

(c) to (f) 36 Major, 66 Medium and 6 Extension, Renovation and Modernisation (ERM) Irrigation projects ongoing in Eighth Plan are spilled over to Ninth Plan in Maharashtra. The latest estimated cost, cumulative expenditure up to the end of VIII Plan and likely target of completion etc., is given in the attached Statement-II. Irrigation being a State subject; expeditious completion of any project is linked with the priority attached by the State Government for the execution of that project.